

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.1356/92  
M.P.NO.1516/92

(9)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 29th day of August, 1997

1. Lal Singh  
s/o Shri Goptal Dass  
r/o S-578, School Block  
Shakarpur  
DELHI - 110 092.
2. Harinder Pal Singh  
s/o Sh. Harbans Singh  
r/o 47/5, East Patel Nagar  
New Delhi - 110 008.      ... Applicants  
(None)

Vs.

1. Union of India through  
the Secretary  
Ministry of Home Affairs  
Govt. of India  
NEW DELHI.
2. Lt. Governor, Delhi  
through Chief Secretary  
Delhi Administration, Delhi.
3. Commissioner of Police Delhi  
Delhi Police Headquarters  
M.S.O. Building  
I.P. Estate  
NEW DELHI.
4. Deputy Commissioner of Police  
I.G.I. Airport  
NEW DELHI.      ... Respondents

(By Shri Vijay Pandita, proxy of Shri Arun Bhardwaj, Advocate)

O R D E R(Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

We note that none had appeared on previous occasions, i.e., on 14.7.1997 and 28.8.1997. In view of the order dated 28.8.1997, it is presumed that the applicant is no longer interested in pursuing his case any further.

O.A is accordingly dismissed for default  
and non-prosecution.

R.K.Ahooja  
(R.K.AHOOJA)  
MEMBER(A)

Lakshmi  
(SMT. LAKSHMI SWAMINATHAN)  
MEMBER(J)